

Starred Question No. 312 on the 24th November, 1958 and state:

(a) whether Government have since assessed the effects of Wealth-tax in detecting cases of concealment of other taxes; and

(b) if so, the nature of the effects assessed?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) No Sir

(b) Does not arise.

Allowances for non-combatants in Defence Organisation

*2044. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:

(a) whether non-combatants enrolled for service in the various Defence Organisations are not entitled to dearness allowance and city compensatory allowance; and

(b) if so, the reasons therefor?

The Deputy Minister of Defence (Sardar Majithia): (a) and (b) Non-combatants (enrolled), who are drawing pay under the New Pay Code, are entitled to dearness and compensatory (city) allowances like other Army personnel below officer rank who are on New Pay Code rates of pay. These allowances were introduced for Defence Services personnel in conjunction with the revised rates of pay introduced by the New Pay Code, and consequently, the allowances are not admissible to those non-combatants (enrolled), who are not governed by that Pay Code.

दिल्ली में रक्षण की प्रवृत्ति

*२०४५. श्री अमर वर्मेन क्या गृह-कार्य मंत्री यह बताने की इच्छा करेंगे कि

(क) क्या यह सच है कि दिल्ली जन संरक्षण संगठन ने दिल्ली में रक्षण की प्रवृत्ति में वृद्धि के बारे में गम्भीर चिन्ता व्यक्त की है;

(ख) यदि हा, तो उसकी पुष्टि के लिए समिति न कौन से तथ्य पेश किये हैं,

(ग) इस सम्बन्ध में समिति न कौन से उपाय सुझाय हैं, और

(घ) उन्हें कार्यान्वित करने के लिए क्या कार्यवाही की जा रही है ?

गृह-कार्य मन्त्रालय से रजद मन्त्र (श्री बल्लभ) (क) और (ख) उग विषय पर कमेटी के कुछ सदस्यों ने साधारण तौर पर अपनी राय जाहिर की थी।

(ग) उन्होंने जगज-बन्दी प्रकार के काम के लिए एक प्रकार यूनित बनाने का सुझाव दिया है।

(घ) एक जगज-बन्दी प्रकार यूनित बनाने और उनके जर्मेवारिया की मजूरी देने के लिए कार्यवाही की जा रही है।

Defusing of Old Ammunition

*2046. Shri V. C. Shukla: Will the Minister of Defence be pleased to refer to the reply given to Starred Question No 169 on the 12th February 1959 and state

(a) whether M/s Hard Motors of UK have completed the work of defusing old ammunition;

(b) if so, the date on which the contract was fulfilled, and

(c) the up-to-date value of brass and copper scrap received?

The Minister of Defence (Shri Krishna Menon): (a) and (b) Yes. The firm has successfully completed all operations under the contract, to the entire satisfaction of Government by the stipulated date v.z., 28th February, 1959

(c) Rs 65 lakhs approximately on the basis of prevailing market rates for brass and copper scrap

Crude Oil

*2047. Shri Ram Krishna Gupta: Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply